

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SUNPOINT TRADING LIMITED**

RELEVANT PARTICULAR		
1.	Name of Corporate Debtor	Sunpoint Trading Limited (Formerly known as Sun Finlease (Gujarat) Limited)
2.	Date of incorporation of corporate debtor	21 <sup>st</sup> January 1988
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L46109GJI988PLCo10293
5.	Address of the registered office and principal office (if any) of corporate debtor	3, Ravipushp Apartment, B/s. Navneet House Memnagar, Ahmedabad, Gujarat- 380052
6.	Insolvency commencement date in respect of corporate debtor	29 <sup>th</sup> August 2024
7.	Estimated date of closure of Insolvency Resolution Process	25 <sup>th</sup> February 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Gomti Ramchandra Choudhary Reg. No - IBBI/IPA-001/IP-P-02625/2022-2023/14275
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> 9-B, Vardan Complex, Near Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad – 380014 <b>Email:</b> <a href="mailto:cagomtirchoudhary@gmail.com">cagomtirchoudhary@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> 9/B, Vardan Complex, Nr. Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad – 380014 <b>Email:</b> <a href="mailto:cirpsunpointtradinglimited@gmail.com">cirpsunpointtradinglimited@gmail.com</a>
11.	Last date for submission of claims	14 <sup>th</sup> September 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and  (b) Details of authorized representatives are available at:	(a) Web link: <a href="http://www.ibbi.gov.in/home/downloads">www.ibbi.gov.in/home/downloads</a>  (b) Not applicable

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of a corporate insolvency resolution process of **Sunpoint Trading Limited** (Formerly known as Sun Finlease (Gujarat) Limited) on 29<sup>th</sup> August 2024.

The creditors of Sunpoint Trading Limited are hereby called upon to submit their claims with proof on or before 14<sup>th</sup> September, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

**Date:** 31.08.2024  
**Place:** Ahmedabad



**CA Gomti Ramchandra Choudhary**  
Interim Resolution Professional  
Reg. No. IBBI/IPA-001/IP-P-02625/2022-2023/14275  
Validity of AFA till 30.06.2025

